

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.02-IA/679(AHM)2024
in
C.P.(IB)/185(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Canara Bank,ARM branch
V/s
Rohit Shantilal Shah

.....Applicant

.....Respondent

Order delivered on 29/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent :None

ORDER

Despite repeated calls no one appears for the applicant.

Re-list on 18.06.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)